COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 &
IA NO. 111 OF 2014 AND
APPEAL NO. 120 OF 2014

Dated : 3rd October, 2016

In the matter of:

APPEAL NO. 59 OF 2014 &
IA NO. 111 OF 2014

Madhya Pradesh Power Generating Co. Ltd. … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. … Respondent(s)

APPEAL NO. 120 OF 2014

M.P. Power Management Co. Ltd. … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***9.11.216.***

Court Master

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